

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 107
217/241-242(PB)/2020

IN THE MATTER OF:

Sanjay Aggarwal

.... Applicant/petitioner

v.

Celebration City Projects Pvt. Ltd.

.... Respondent

Order under Section 241-242

Order delivered on 12.04.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : -

Mr. Sumant Batra, Sr. Adv. with
Isha Bhalla & Niharika Sharma,
Advs. for Intervenor

ORDER

List on 26.04.2021 with CP No. (IB)-740(PB)/2018.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

12.04.2021
Aarti Makker